

8ITEM NO.53 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Civil Appeal No(s). 4399/2016

GYANENDRA PRATAP SINGH

Appellant(s)

VERSUS

YOGENDRA PRATAP SINGH & ORS.

Respondent(s)

Date : 15/02/2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anurag Dubey, Adv.

Mr. S. R. Setia, Adv.

For Respondent(s)

Mr. Charanjit Jawa, Adv.

Mr. Mohan Pandey, Adv.

UPON hearing the counsel the Court made the following

O R D E R

All the respondents are duly represented.

Parties have not filed statement of case and statutory period has expired.

Registry to process the matter for being listed before the Hon'ble Court, as per rules.

(PAWAN DEV KOTWAL)

Registrar